

**COMMISSIONERATE OF FOOD SAFETY
THYCAUD P. O., THIRUVANANTHAPURAM-695 014**

NOTIFICATION

No. G-3097/17/CFS.

22nd April 2017.

In exercise of the powers conferred under Sub Section (1) of Section 37 of Food Safety and Standards Act, 2006 (Central Act, Number 34 of 2006), the Commissioner of Food Safety, Govt. of Kerala, hereby appoint the under mentioned persons who have successfully completed the statutory training prescribed under Rule 2.1.3(1) (iii) of Food Safety and Standards Rules 2011 as, Food Safety Officers for all the local areas of the State of Kerala.

<i>Sl. No.</i>	<i>Name of Person</i>	<i>Permanent Address</i>	<i>Local Area</i>
(1)	(2)	(3)	(4)
1	Sangeeth, S.	Malibhagom, Chavara South P. O., Kollam-691 584	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
2	Joseph Kuriakose	Kalathiparambil, Kumily, Idukki-685 509	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
3	Dhanusree Paithalayan	Koyilerian House, Pilathara, Kannur-670 504	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
4	Sajeena, A.	J. S. Manzil, Kochuvila, Peringammala, Kochuvila P. O., Thiruvananthapuram-695 563	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
5	Anuja, P. S.	Suravi, TC 68/0402(1), Thiruvallam, Thiruvallam P. O., Thiruvananthapuram-695 027	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
6	Rini Monica, S.	Rosini/859(3/280), 3, Industrial Estate, Puduppariyaram, Industrial Estate, Palakkad-678 731	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
7	Anu, A. P.	Adathil Purayil House, Paingottupuram, Kunnamangalam, Kunnamangalam P. O., Kozhikode-673 571	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
8	Chithrima Seethal, C. R.	Chilankaliyath House, Edakkulam, Thangaloor, Thrissur-680 596	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
9	Anu Joseph Perekattu	B8, Nadham, CIDBI-Chirag, Guruvayur Road, Poothole P. O., Thrissur-680 004	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.

(1)	(2)	(3)	(4)
10	Arun P. Kariat	369-A, Rly Colony, Kallkulangara P. O., Palakkad-678 009	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
11	Nimisha Bhaskar	Surabhi, Kalpetta North, Wayanad-673 122	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
12	Reshma, T.	Kannacham Kandy, Koolipoyil, Nanminda, Kozhikode-673 613	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
13	Azeem, R.	Thokkuvila Mele, Puthen Veedu, Neeravil, Perinad P. O., Kollam-691 601	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
14	Adarsh Vijay	Soorya, Kulangarabhogom, Kollam-691 583	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
15	Rekha, A.	Nenmanasseri House, ITI Chackai, Pettah, Thiruvananthapuram-695 024	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
16	Vaisakhan, K. A.	Konnackal, Keezhillam Post, Ernakulam-683 541	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
17	Grace, M. R.	Mundoliniruppil, Uppada, Malappuram-679 334	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
18	Chinchu, V. S.	Chichu Gardens, Kakkamoola, Kalliyoor P. O., Thiruvananthapuram-695 042	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
19	Jisha Raj, A.	Ponnamma Bhavan, Puravoor, Chirayinkeezhu, Thiruvananthapuram-695 304	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
20	Prasanth, S.	Mullackal, Peringanad P. O., Adoor, Pathanamthitta-691 551	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
21	Jisha Raj, M.	Rajeev Sadanam, Near H. S. Karumady, Ambalapuzha, Karumady P. O., Alappuzha-688 561	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.

(1)	(2)	(3)	(4)
22	Sanina Majeed, M. A.	Kalippambil, Parannur, Narikkuni, Narikkuni Post, Kozhikode-673 585	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
23	Yamuna Kurian	Parackal, Ponkunnam, Thampalakadu Kottayam-686 506	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
24	Sreeshma, V. S.	Vayalombam House, Kartikulam, Kartikulam P. O., Wayanad-670 646	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
25	Chitra Mary Thomas	Chirayil, Perumpanachy, Kottayam-686 536	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
26	Abdul Rasheed, P.	Pottayil, Eliyaparamb, Kavanur, Malappuram-673 639	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
27	Aparna, V.	10/177 Pranavam, Thekkumury, Kallepully, Palakkad-678 005	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
28	Jathindas Raju	J. S. Cottage Odanavattom Kollam-691 512	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
29	Pramina, K. V.	Kozhikkaravalappil House, Perumpilavu P. O. , Kunnamkulam, Thrissur-680 519	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
30	Chitra Murali	Smitha Bhavan, Kannimel Cherry, Kavanad P. O., Kollam-691 003	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
31	Yasira Ahammed	Salilnivas, Vadakkumthala, Kollam-690 536	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
32	Pooja Ravindran	Sai Vaishnav, 19/173, KMK Junction, North Paravoor, Ernakulam-683 513	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
33	Lipin, L. S.	DL House, Kayyanikonam, Powdikonam, Thiruvananthapuram	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.

(1)	(2)	(3)	(4)
34	Anchu, S. S.	Thandasseril, Kappil Mekku, Krishnapuram P. O., Alappuzha-690 533	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
35	Rekha Mohan	619, Arimpur, Thrissur-620 680	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
36	Winny Chittilappilly	Chittilappilly House, Sastha Temple Road, Ernakulam-682 018	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
37	Dhanusha, C. S.	Dhanusha Bhavan, Thrikkadavoor, Perinadu P. O., Kollam-691 601	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
38	Nimmy Augustine	Neerakkal House, Muttuchira, Muttuchira P. O., Kottayam-686 613	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
39	Kannan, P.	Thiruvathira, Punnakulam, Kottukal P. O., Thiruvananthapuram-695 501	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
40	Ashly Mathews	Mannathikunnel House, Ettumanoor, Ettumanoor P. O., Kottayam-686 631	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
41	Karthika, S.	NMC 42/273, Ram Nivas, Koottappana, Neyyattinkara, Thiruvananthapuram-695 121	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
42	Rahul Raj, V.	Illathupurayidom, Purakkad, Purakkadu P. O., Alappuzha-690 551	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
43	Rini Maria Manuel	Kandathil, GVRA-A3, Green Valley Vazhayila, Karakulam P. O., Thiruvananthapuram-695 564	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
44	Binu Gopal, G.	Ottaplavila, Karimpinpuzha P. O., Puthoor, Kollam-691 507	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
45	Anagha, S.	Anagha, Elamgulam, Koorali, Koorali P. O., Kottayam-686 522	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.

(1)	(2)	(3)	(4)
46	Akshaya Vijayan	Tharappil House, Marangattupally, Kottayam-686 635	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
47	Cynthia Jose	Vazhappilly House, PNRA-111, Prasanthi Nagar, Edappally, Ernakulam-682 024	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
48	Hasna, V. P.	Siraj Mahal, Moorkanad P. O., Malappuram-679 338	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
49	Mincy T. Paul	Thengungal House, Neppans Lane, Kunnamkulam, Thrissur-680 503	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
50	Vishnu S. Shaji	Sruthi Marezhm, Grace Park, MO Ward, Alappuzha-688 001	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
51	Simi, S.	Simi, Vellanad, Thiruvananthapuram-695 542	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
52	Reshma, R. S.	Pournami, Nellikakuzhi, Kanjiramkulam P. O., Thiruvananthapuram-695 524	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
53	Aiswariya, R.	Harisree, Neendoor, Kottayam-686 601	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
54	Lekshmi, S. L.	Nandanam, Eram Chathannoor, Chathannoor, Kollam-691 572	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
55	Gopika S. Lal	Indeevaram, Venpakal, Thiruvananthapuram-695 123	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
56	Febina Muhammed Ashraf, A. P.	Thekke Parambath, Cherandathur, Kozhikode-673 541	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
57	Deepthi. U. M.	Udiyanoor Mana, Edappal, Malappuram-679 576	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.

(1)	(2)	(3)	(4)
58	Sumin Jose	Thannippara House, Anickadu P. O., Kottayam-686 503	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
59	Mini, K. V.	Sivam House (396D), Kannadikkal, Calicut-673 010	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
60	Agatha, M.	Manali, Kuthirappanthu P. O., Thazhava, Kollam-690 523	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
61	Reshmi Rajan	3-C, Ivory, NH By Pass, SFS Cyber Palms, Kulathoor, Karimanal, Thiruvananthapuram-695 583	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
62	Rajeev Simon	Thanikkal, Chalissery House, Karamuck, Kandassankadavu, Thrissur-680 613	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
63	Shonima, P.	Palliyagayil, Muthukutty P. O. Mowanchery, Kannur-670 613	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
64	Saritha, A.	Alikkal, Kalikavu, Malappuram-676 525	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
65	Arshitha Basheer, A.	9/60, College Road, Opp. Parakunnam Mosque, Parakunnam, Palakkad-678 001	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
66	Praveen, R. P.	R. P. Nivas, Near VSSC Road, Kulathoor, Thiruvananthapuram-695 583	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
67	Vineeth V. Varma	10/644 A, Pranamyam, Kusumagiri P. O., Kakkanad, Cochin, Emakulam-682 030	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
68	Raseema, S. R.	SR Manzil, North Mylakkad, Kannanloor P. O., Kollam-691 576	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
69	Kavitha Sankar, P. C.	Sowparnika, TC 11/2191, KKRA-35, Kanakakunnu Palace, Lane Road, Thiruvananthapuram-695 033	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.

(1)	(2)	(3)	(4)
70	Remitha, K. G.	E1B KSEB Quarters, Munduparamba, Malappuram-676 509	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
71	Rani Chacko	Sruthy, Charivupurayidam, Athirampuzha, Kottayam-686 562	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
72	Magufirath, A. V.	Al-Ameen, TC 30/385(1), Kallummodu, Anayara P. O., Thiruvananthapuram-695 029	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
73	Renjith P. Gopi	Pallimaliyil, Arpookara, Arpookara East P. O., Kottayam-686 008	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
74	Lija, S.	Radha Vilas, Oyoor, Kollam-691 510	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
75	Meeradevi, M.	Mundolimannil House, Thiruvalla, Puramattom P. O., Pathanamthitta-689 543	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.

(Sd.)

*Commissioner of Food Safety.***Explanatory Note**

(This does not form part of the notification but is intended to indicate the general purport.)

As per Section 37 of Food Safety and Standards Act 2006, the Commissioner of Food Safety shall, by notification, appoint such persons as she/he thinks fit, having the qualifications prescribed by the Central Government, as Food Safety Officers for such local areas as she/he may assign to them for the purpose of performing functions under this Act and the Rules and Regulations made thereunder.

The persons are notified for all the local areas of the State to avoid the requirements of re-notification each time a Food Safety Officer is transferred from one local area to another local area which causes a vacuum in the implementation of the Food Safety and Standards Act 2006 in the non notified period.

For administrative purpose Food Safety Officers are posted in Circles, geographical area of which is equivalent to one Assembly constituency or in Mobile Vigilance Squad where the area of jurisdiction is multiple district or in the Office of the Commissioner of Food Safety where the area of jurisdiction is the entire State or in the Office of the Designated Officer where the area of jurisdiction is the area of the district where they are posted. The area of jurisdiction of the notified Food Safety Officers are limited to the Circle/area of the Mobile Vigilance Squads/area of the district offices where they are posted or can be extended to other local areas as ordered by Commissioner of Food Safety/Designated Officer within the respective district for specific purposes.